

Rajya Sabha

**List of Questions for WRITTEN ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Friday, August 6, 2021/ 15 Sravana, 1943 (Saka)

**(Ministries : Agriculture and Farmers Welfare; Chemicals and Fertilizers; Commerce and Industry; Consumer Affairs, Food and Public Distribution; Fisheries, Animal Husbandry and Dairying; Food Processing Industries; Panchayati Raj; Railways; Rural Development; Skill Development and Entrepreneurship)**

Total number of questions -- 160

**Payment of outstanding dues for Kharif crops to Madhya Pradesh**

2081 # **Shri Rajmani Patel:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that Madhya Pradesh has not been given the Bhavantar (price difference) amount by the Central Government during 2017-2018 Kharif crop period; and
- (b) if so, the amount which is outstanding and by when it would be paid?

**Inclusion of more districts under NHM**

2082 # **Shri Surendra Singh Nagar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of districts, State-wise across the country covered under 'National Horticulture Mission (NHM);
- (b) whether Government proposes to expand the said NHM to rest of the districts too, if so, the details thereof;
- (c) whether it is also a fact that representations have been received from several States for inclusion of more districts under the said Mission; and
- (d) if so, the steps taken by Government in this regard?

**Production and procurement of wheat, rice and groundnut**

2083 **Shri Sanjay Singh:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the production of wheat, rice and groundnut in the last two years, State-wise; and
- (b) the procurement of wheat, rice and groundnut in the last two years, State-wise?

**Protest by farmers against farm laws**

2084 **Shri Elamaram Kareem:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government is aware of the protests by farmers at the borders of Delhi

against farm laws, if so, details of their demands and actions taken by Government to address them;

(b) whether Government had done any consultation with farmers and State Governments before introducing the three farm bills, if so, details thereof and, if not, reasons therefor;

(c) the manner in which Government would ensure that the farmers would get MSP for their produce once corporates attain monopoly in the field of procurement and once these laws are implemented; and

(d) the reasons Government is stepping back from procurement?

#### **Implementation of schemes for landless farmers**

2085 # **Dr. Kirodi Lal Meena:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) the number of landless farmers/persons in the country;

(b) the details of schemes implemented by Government for the said landless farmers/persons;

(c) the number of Dalits and Tribals among the said farmers/persons; and

(d) the number of people who became landless during the last five years?

#### **Potential for agroforestry**

2086 **Smt. Vandana Chavan:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) whether it is a fact that the potential for agroforestry is still insufficiently exploited in the country, if so, the reasons therefor;

(b) the steps being taken to incentivise farmers to adopt agroforestry, along with details of schemes on agroforestry-related capacity building, extension services, planting material and financial aid ;

(c) the steps being taken to help increase market linkages and access and promote consumption of agroforestry goods;

(d) the steps taken by Government to enable clear land ownership and tenure rights to enable agroforestry; and

(e) the steps being taken to raise awareness on Government's initiatives in agroforestry among farmers?

#### **Testing of quality of urea and pesticides**

2087 # **Shri Digvijaya Singh:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) the process for testing the quality of urea and pesticides;

(b) the number of samples of pesticides tested in the country during the year 2020-21 and out of those samples the number of samples found fake and of poor quality; and

(c) the action taken against the culprits in the cases related to fake and poor quality samples?

#### **Financial status of farmers**

2088 **Shri Anil Desai:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) whether Government is aware of the financial status of farmers in the country;

(b) if so, whether there is any yardstick to determine the financial status of rich and poor

farmers, the details thereof;

(c) the number of rich and poor farmers in the country, State-wise; and

(d) whether all the farmers are exempted from the payment of income tax and entitled to get farm equipments and seeds etc., on concessional rates?

#### **Non-provision of receipts under PMFBY**

2089 **Shri Sanjay Seth:**

**Shri K.C. Venugopal:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) whether Government's attention is drawn to the fact that many banks/insurance companies/employers are not giving receipts/insurance policies to the farmers while providing crop insurance cover to them and if so, the details thereof;

(b) whether Government has conducted any probe in this regard, if so, the details thereof and the outcome thereof;

(c) the reasons for not giving receipts/insurance policies to the farmers even after crop insurance;

(d) the directions issued by Government to the said banks/insurance companies/ employers in this regard; and

(e) whether Government has reviewed the matter and if so, the details thereof?

#### **Development of Agricultural Ornithology**

2090 **Shri Sanjay Seth:**

**Shri K.C. Venugopal:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) whether Government has formulated any specific programme/project for the development of Agricultural Ornithology aimed at controlling insects and pests affecting agricultural crops;

(b) if so, the details thereof along with the details regarding the breeding of insectivorous birds in the country;

(c) the details of funds allocated for the implementation of such projects during the last three years and the current year, State-wise;

(d) whether Government of Karnataka has submitted any specific proposal in this regard; and

(e) if so, the details thereof and the reaction of the Central Government thereto?

#### **Implementation of PM-KISAN Mandhan Yojana in Chhattisgarh**

2091 # **Shri Ram Vichar Netam:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

(a) the salient features of Pradhan Mantri Kisan Mandhan Yojana and the terms and condition for registration under the scheme;

(b) the total number of registered farmers and number of farmers found eligible and ineligible for the scheme and also the number of farmers who were deprived of registration in Chhattisgarh since 2019, till date;

(c) the steps being taken by Government to include those farmers under the scheme who were deprived of registration; and

(d) the details of farmers who have received the amount under the said scheme in Chhattisgarh till date, instalment-wise and district-wise?

### Operational cold storages in the country

2092 **Dr. Anbumani Ramadoss:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the data and statistics about the total number of cold storage units operational throughout the country, especially in the State of Tamil Nadu to store perishable agricultural produces including vegetables and fruits; and
- (b) the details of cold storages, quantity-wise and State-wise?

### Encouraging Lac production

2093 # **Smt. Phulo Devi Netam:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government proposes to provide short term agricultural loan for Lac crop through Kisan Credit Card scheme on the lines of other crops with an objective of encouraging Lac production;
- (b) whether Government proposes to cover Lac crop under Pradhan Mantri Fasal Bima Yojana/Weather Based Crop Insurance Scheme (WBCIS); and
- (c) whether Government has received any proposal in this regard, if so, the reaction of Government thereto?

### Wrong calculation of yields under PMFBY

2094 # **Smt. Phulo Devi Netam:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that under the Pradhan Mantri Fasal Bima Yojana (PMFBY), there have been many cases of insurance companies making payments to farmers by wrongly calculating the yield and the number of such cases that have been settled;
- (b) if so, the details of last five years, State-wise and company-wise;
- (c) whether it is a fact that many States have also discussed with the officials of the Ministries in this regard; and
- (d) if so, the decisions taken in the above meetings, the details thereof?

### Cultivation of paddy

2095 **Shri Partap Singh Bajwa:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the area under paddy cultivation across the nation for Kharif seasons from 2016 to 2021, district wise;
- (b) the area under paddy cultivation in each district of Punjab and Haryana from Kharif seasons 2016 to 2021, seed variety-wise;
- (c) the area under cultivation of basmati rice in Punjab, Haryana and Madhya Pradesh from Kharif seasons 2016 to 2021, district-wise ;
- (d) the area under direct seeded rice in Punjab and Haryana from Kharif seasons 2016 to 2021, district-wise; and
- (e) the cost of cultivation of paddy in Punjab and Haryana including diesel from 2016 to 2021, input-wise?

### People engaged in farming

2096 # **Smt. Chhaya Verma:**

**Shri Vishambhar Prasad Nishad:**

**Ch. Sukhram Singh Yadav:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) whether it is a fact that more than the required number of people are forced to do farming due to unemployment;
- (b) whether Government has any data regarding the number of people engaged in farming at present; and
- (c) the number of people having more than two acres of agricultural land at present?

### Aim and objectives of AIF

2097 **Shri K.C. Ramamurthy:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) the details of objectives that the Ministry aims to achieve with PM's Agriculture Infrastructure Fund (AIF);
- (b) the details of beneficiaries of AIF, State-wise;
- (c) the manner in which the Ministry is pushing farmers for better post-harvest management solutions including food processing through AIF;
- (d) whether AIF also helps in community farming assets and infrastructure;
- (e) the details of farmer societies in the country, State-wise, and amount that has been sanctioned to them so far, State-wise; and
- (f) the details of suggestions given by agricultural societies from Karnataka when the Hon'ble Prime Minister interacted with them in August this year?

### Settlement of claims under PMFBY

2098 **Shri Akhilesh Prasad Singh:**

**Shri Neeraj Dangi:**

**Shri Shaktisinh Gohil:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) the total amount of premium collected in Rajasthan, Bihar, Jharkhand, Maharashtra and Gujarat under Pradhan Mantri Fasal Bima Yojana (PMFBY) during each of the last four years;
- (b) the total value of claims made by the farmers in the said States and the total value of claims lying pending;
- (c) the average time taken in the settlement of such claims; and
- (d) the steps being taken by Government to ensure the claims of PMFBY?

### Development of horticulture cluster

2099 **Shri K.C. Venugopal:**

**Shri Sanjay Seth:**

Will the Minister of **Agriculture and Farmers Welfare** be pleased to state:

- (a) whether Government has launched the Horticulture Cluster Development Programme;
- (b) if so, the details thereof and the aims and objective behind the move;
- (c) the number of clusters selected for the programme along with the clusters where this programme could be implemented in the pilot phase;
- (d) whether Government has also appointed Cluster Development Agencies (CDAs) in the

selected clusters and if so, the details thereof; and  
 (e) the other steps taken by Government to develop such clusters throughout the country which will help the farmers having small size holdings through formation of Farmers Producer Organisations (FPOs)?

#### **Availability of pulses in the market**

2100 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether Government has chalked out any plan for the imposition of stock restrictions in order to ensure availability of pulses in the market;
- (b) if so, the details thereof;
- (c) whether any steps have been taken to strengthen the daily price monitoring system and getting accurate feedback on how wholesale, retail or even mandi prices are behaving, if so, the details thereof; and
- (d) if not, the reasons therefor?

#### **Production of exportable crops**

2101 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether the Ministry has taken any measures for encouraging farmers to grow exportable crops which are high in demand in the international market; and
- (b) if so, the details thereof?

#### **Indiscriminate use of chemical fertilizers and pesticides**

2102 # **Shri Harnath Singh Yadav:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government is proposing to frame any law with a view to making of organic fertilizers compulsory in agriculture along the lines of Government of Sikkim to reduce dependence on chemical fertilizers;
- (b) if so, the details thereof;
- (c) whether it is a fact that the main reason for the continuous decline in soil fertility and soil health is the indiscriminate use of chemical fertilizers and pesticides;
- (d) if so, whether Government has any action plan to create awareness among the farmers to decrease the usage of chemical fertilizers and pesticides; and
- (e) if so, the details thereof?

#### **Promoting organic farming**

2103 # **Shri Harnath Singh Yadav:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has prepared any action plan to promote organic farming and encourage the farmers to adopt cost effective organic farming, if so, the details thereof;
- (b) whether Government has prepared any action plan to set up organic production units to produce organic products on a large scale, if so, the details thereof; and
- (c) whether Government provides subsidy to the farmers engaged in organic farming, if so, the norms adopted by Government in this regard including the ways of providing subsidy to farmers, the details thereof?

### Strengthening APMCs through AIF scheme

2104 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that the Cabinet has recently modified Agriculture Infrastructure Fund (AIF) Scheme;
- (b) whether it is also a fact that ₹1 lakh crores has been allocated for AIF scheme; and
- (c) if so, the details thereof and to what extent this would help to increase the capacity and strengthening of Agriculture Produce Market Committees (APMCs)?

### National innovation on climate resilient agriculture

2105 **Shri Md. Nadimul Haque:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the activities and facilities under the National Innovations on Climate Resilient Agriculture (NICRA) and details of the progress of projects under it, State-wise;
- (b) whether Government has taken assistance from any foreign entities in the development of these projects and if so, the details thereof; and
- (c) the funds allocated so far under this scheme, till date?

### Availability of seedling material for National Bamboo Mission

2106 # **Shri Ramkumar Verma:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether any action has been taken to ensure the quality of the planting/seedling material in the restructured 'National Bamboo Mission';
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the approximate grade of good quality Bamboo planting/seedling material available under the implementation mechanism of 'National Bamboo Mission'?

### Promoting agroforestry

2107 # **Shri Ramkumar Verma:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government is implementing "Har Medh Par Pedh" scheme to promote agroforestry;
- (b) if so, the details thereof; and
- (c) the total number of trees that were planted in the country, including in Rajasthan under the said scheme and the year-wise achievements of the same?

### Payment of claims under PMFBY

2108 **Shri M. Shanmugam:**

**Shri Vaiko:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the total number of farmers who have filed insurance claims under Pradhan Mantri Fasal Bima Yojana (PMFBY) in the last three years;
- (b) the total amount of claims filed by farmers and the actual amount disbursed by the insurance companies, State-wise; and
- (c) the reasons for not paying the full amount claimed by the farmers?

### **Purchase of agricultural produces at MSP in Rajasthan**

2109 **Shri Neeraj Dangi:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- a) the names of various agricultural produces purchased at Minimum Support Price (MSP) in Rajasthan;
- b) the names and quantum of various agricultural produces purchased in Rajasthan along with their prices during the last four years, district-wise;
- c) the procedure of fixing MSP of agricultural produces and the names of those produces in which the said MSP has been increased;
- d) whether the increased MSP has increased the income of farmers; and
- e) if so, the details thereof, year-wise and district-wise in the said period in Rajasthan?

### **Schemes for Women Farmer**

2110 **Shri Neeraj Dangi:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether the Government has launched any scheme to provide facilities to women farmers for the development of agriculture areas in the country;
- (b) if so, the details thereof and the funds allocated and spent for the said purposes in the country during the last three years, State-wise including Rajasthan and UT-wise;
- (c) whether the Government proposes to provide training to woman farmers to make them updated with latest farming technologies;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by Government to increase the participation of women farmers in agriculture sector?

### **Opening Janaushadhi Kendras in Government hospitals**

2111 # **Shri Mahesh Poddar:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether it is a fact that Government is planning to establish Janaushadhi Kendras in all Government hospitals of the country, if so, the time-limit set for the same;
- (b) whether Government has conducted any State-wise survey regarding the compliance of Janaushadhi scheme, if so, the State-wise details of the performance of Janaushadhi Kendras;
- (c) the scheme to link these facilities with supply chains in pharmaceutical sector; and
- (d) whether Government will consider increasing the dividend and providing additional facilities to the operators while increasing the participation of private sector in operating these Janaushadhi Kendras keeping in view the competition in pharmaceutical sector?

### **Phenomenal increase in price of fertilizers**

2112 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether Government is aware of the fact that there is phenomenal increase in the prices of fertilizers due to which farmers are facing many hardships;
- (b) if so, the details thereof;
- (c) whether Government is of the view that by such phenomenal increase in the prices of fertilizers, the income of farmers can be doubled; and

(d) if so, the details thereof?

### **Production of vaccines for COVID-19**

2113 **Shri M.V. Shreyams Kumar:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the cost of production of various vaccines for COVID-19 produced by Indian pharmaceutical companies;
- (b) the steps taken by Government to increase the production of COVID-19 vaccines in India and to ensure adequate and timely supply to all the States;
- (c) the steps taken by Government to make available vaccines for COVID-19 in the domestic market;
- (d) whether steps have been taken by Government to ensure that the entire population is fully vaccinated by December, 2021; and
- (e) if so, the details thereof, if not, the reasons therefor?

### **Converting fertilizer plants into dual fuel/feedstock plants**

2114 **Dr. Fauzia Khan:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) the number of existing fertilizer plants in the public sector and cooperative sector converted into dual fuel/feedstock plants during each of the last three years in the country, State-wise;
- (b) the total cost incurred on implementing conversion of each plant; and
- (c) by when it is likely to be implemented?

### **New Janaushadi Kendras**

2115 **Dr. Banda Prakash:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether the Ministry plans to open new Janaushadi Kendras in the country under Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) and if so, the details thereof;
- (b) the targets of the Ministry for setting up new Kendras across the country in the current financial year and the progress made in this regard;
- (c) the measures taken by Government to increase awareness among the public about the availability of Suvidha sanitary napkins at subsidized prices at Janaushadhi Kendras; and
- (d) the details of the sales of Suvidha sanitary napkins in Janaushadhi Kendras across the country since 2019, State wise and year-wise?

### **MRP in comparison with manufacturing cost**

2116 **Shri Anil Desai:**

Will the Minister of ***Chemicals and Fertilizers*** be pleased to state:

- (a) whether it is a fact that the Maximum Retail Price (MRP) written on medicines are excessively on the higher side in comparison with manufacturing cost;
- (b) whether there is any law which prohibit excessive profits by marking higher MRP;
- (c) whether Government will consider a law to ensure reasonable MRP on medicine to save common consumer from this organised loot; and
- (d) the role of Drug Controller in this regard?

### Problems due to fertiliser black marketing

2117 # **Shri Ram Vichar Netam:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government is aware of the problems faced by the farmers due to black marketing of fertilisers at large scale and the unexpected rise in the prices of the same in Chhattisgarh;
- (b) if so, the Government's response thereto;
- (c) the details of the demand and supply of fertilisers and the status of the availability of various fertilisers and their supply in the State of Chhattisgarh as per the demand of farmers during current season; and
- (d) the details of the corrective action taken by Government to control the rising prices and black marketing of fertilisers?

### Two-tier drug pricing

2118 **Smt. Jharna Das Baidya:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether the pharmaceutical firms have urged Government to have two-tier drug pricing in the country; and
- (b) if so, the details thereof, State-wise?

### Shortage of antiviral drugs

2119 **Dr. Ameer Yajnik:**

**Shri Ripun Bora:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government has taken cognisance of shortages of antiviral drugs such as Remdesivir and Tocilizumab;
- (b) if so, the details thereof and actions taken to address this shortage;
- (c) whether Government, exercising its powers under Patents Act, intends to issue compulsory licenses to generic pharmaceutical companies for manufacturing low-cost versions of Remdesivir and Tocilizumab;
- (d) if so, the details thereof, if not, the reasons therefor;
- (e) the export details of Remdesivir and Tocilizumab between March 2020 till date, including volumes exported, month-wise; and
- (f) the number of Remdesivir and Tocilizumab manufacturing units set up between March 2020 and June 2021?

### Production of Nano Urea

2120 **Shri John Brittas:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the role of Nano Urea in sustainable agriculture;
- (b) whether Government plans to set up Nano Urea Liquid production units/manufacturing plants in the country;
- (c) if so, the details thereof;
- (d) whether Government plans to promote exports of Nano Urea; and
- (e) if so, the details thereof?

### **Impact on production front in major commodity group due to COVID-19**

2121 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has felt any necessity to assess the impact of the COVID-19 induced lockdown on the production front in major commodity group and, accordingly, made any studies in this regard;
- (b) if so, the details thereof;
- (c) whether Government has also made any study on the steep decline in the major commodity group-wise exports in each of quarter of the financial year 2020-21;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### **Export of non-basmati rice**

2122 **Smt. Ambika Soni:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the total quantum of non-basmati rice exported during the last three years;
- (b) whether Government has formulated any plan to harness the country's non-basmati rice export potential; and
- (c) if so, the details thereof?

### **Export of automobiles**

2123 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has taken note of a fall in export of automobiles, particularly cars, during the last three years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the challenges faced by Government in boosting export of automobiles from the county; and
- (d) the steps taken by Government to boost export of automobiles?

### **Tea production in Uttarakhand**

2124 # **Shri Anil Baluni:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government is mulling over expansion of Tea production in Uttarakhand, keeping in view the fact that it is being grown in the State since more than hundred years, if so, the details thereof; and
- (b) whether Government is contemplating any special programme or policy for expansion of Tea gardens in Uttarakhand, if so, the details thereof?

### **Industrialisation in tribal areas of Rajasthan**

2125 # **Shri Rajendra Gehlot:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has any specific scheme to ensure industrialisation in tribal backward areas of Rajasthan, if so, the details thereof;
- (b) whether Government has taken any steps to establish industries for economic development and employment generation in tribal areas; and

(c) if so, the details of the steps taken and the details of the established industries?

### **Export of Bananas**

2126 **Shri V. Vijayasai Reddy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that there is a huge demand for Grand-9 Banana from Andhra Pradesh in other countries;
- (b) whether it is also a fact that exports in 2020 registered a record 38,500 tons in spite of Corona pandemic;
- (c) if so, how Ministry is facilitating and helping farmers in exporting Banana from Andhra Pradesh in 2021-22; and
- (d) whether any incentives are proposed to farmers for Banana exports and if so, the details thereof?

### **Increase in export of medical equipments and medicines**

2127 # **Ms. Saroj Pandey:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that an increase in the export of medical equipments and medicines from the country has been registered during COVID period; and
- (b) if so, the increase noted in export as compared to that in pre-COVID period and the amount of foreign exchange earned through this export by the country?

### **Release of funds for DMIC and CBIC**

2128 **Shri Partap Singh Bajwa:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the total number of projects appraised since the years 2018-19 till present;
- (b) the total number of projects approved and sanctioned since the years 2018-19 till July 15, 2021;
- (c) the total funds released for infrastructure packages for the Delhi-Mumbai Industrial Corridor (DMIC) and Chennai- Bengaluru Industrial Corridor (CBIC) for the years 2018-19 till present;
- (d) the total number of completed DMIC/CBIC projects since the year 2018-19 till present; and
- (e) the total employment generated under NICD projects since the years 2018-19 till present, State-wise details thereof?

### **Status of Visakhapatnam-Chennai Industrial Corridor**

2129 **Shri T.G. Venkatesh:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of the status of Visakhapatnam-Chennai Industrial Corridor at present;
- (b) whether it is a fact that due to non-payment of bills, the contractors are not coming forward to continue their works, if so, the details thereof and the reasons therefor; and
- (c) the amount of funds earmarked for this project in this year's budget?

### Towns of Export Excellence

2130 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) how many towns have been recognized as Towns of Export Excellence (TEE);
- (b) the list of such towns, year when recognized and criteria for such recognition;
- (c) the financial and other benefits extended to these towns over the last five years, town-wise and year-wise;
- (d) the benefit that has been provided to Visakhapatnam as seafood export cluster;
- (e) whether Bhimavaram is one of the towns identified as TEE;
- (f) if so, when was Bhimavaram recognized as TEE;
- (g) the specific benefits extended to Bhimavaram so far; and
- (h) if not, the reasons therefor?

### Trade with China

2131 **Shri G.C. Chandrashekar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of imports and exports between India and China during the last three years and the current year, product/ quantity/value and year-wise;
- (b) whether India's trade deficit with China has increased during the said period and if so, the details thereof and the reasons therefor; and
- (c) whether India is considering to maintain a separate negative list of items on which it will give limited or no tariff concessions to Chinese imports under the Regional Comprehensive Economic Partnership (RCEP) trade agreements and if so, the details thereof along with the response of the Chinese Government thereto?

### Ban on import of toys

2132 **Shri K.C. Venugopal:**

**Shri Sanjay Seth:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government is considering ban on import of toys to promote indigenous toy makers in the country and if so, the measures taken in this regard;
- (b) whether Government is planning to promote new startups alongwith taking new technology to traditional toy makers and creating new market demand for Indian toys and if so, the details thereof; and
- (c) the other steps taken by Government to develop new models of innovation and financing to make Indian toys competitive at the global level?

### Progress and status of SWAYATT

2133 **Shri Md. Nadimul Haque:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has prepared a roadmap to further enhance e-marketing and eCommerce opportunities;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the amount of products sold till now, State-wise and year-wise details thereof; and
- (d) the details of progress and status of the implementation of 'SWAYATT' initiative through GeM, State-wise details of engaged startups till date?

### **Increase in the retail price of daily food items**

**2134 Shri Rajmani Patel:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the retail price of the foodgrain items in the present year, 2021 in comparison to 2015 and by how much the price value has been increased, especially important daily use food items like gehoon, chawal, cooking oil, tuar dal, moong dal and vegetables, spice like tamater, aalu, namak, haldi and aata etc; and
- (b) the reasons behind the hike of retail prices and the details of each item mentioned above?

### **Distribution of ration under NFSA**

**2135 Smt. Vandana Chavan:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether Government is aware that food insecurity has increased due to COVID-19 and that many families are reducing food intake to supplement income loss;
- (b) steps Government is taking in this regard and whether past amounts of food not distributed as food allowance will be given as per provision in NFSA;
- (c) steps Government is taking to re-determine the beneficiaries in rural and urban areas under NFSA; and
- (d) steps being taken to ensure that beneficiaries who are not able to access rations due to non-seeding of Aadhaar, unavailability of ration card, failure of biometric authentication, etc. are being provided with foodgrains?

### **Implementation of PMGKAY**

**2136 Shri B. Lingaiah Yadav:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the steps being taken under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), valued at ₹2.76 lakh crores, for free distribution of foodgrain to 800 million people, free cooking gas for 80 million families for months and cash directly to over 400 million farmers, women, elderly, the poor and the needy since its inception;
- (b) the States covered/beneficiaries listed and criteria adopted along with funds sanctioned/released under this scheme; and
- (c) the proposals received from States and the action taken in this regard, State-wise?

### **Role of women in AAY**

**2137 Shri Prashanta Nanda:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the number of women employed for the dissemination of Antyodaya Anna Yojana (AAY) at the local level, including procurement, supply chain and distribution for the years 2020 and 2021;
- (b) whether the Ministry is considering proposals to improve the scheme's functioning, including, but not restricted to, creating a robust mechanism to include women in the policy implementation to decentralize the food distribution system;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

#### **Allocation and offtake of grain under PDS**

**2138 Shri Prashanta Nanda:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the total allocation and offtake of grains under public distribution system (PDS) in the country in the Financial Year 2020-21; and
- (b) the total allocation and offtake under the same in the State of Odisha in the Financial Year 2020-21?

#### **Fall in price of sugar**

**2139 Shri Syed Zafar Islam:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether Government has reduced the export duty on sugar to check the fall in price of sugar and to increase the export of sugar;
- (b) if so, whether in consequence of this, the retail price of sugar in the domestic market is likely to increase;
- (c) whether Government has approved the use of Price Stabilisation Fund (PSF) to provide relief to the sugarcane growing farmers in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **Utilization of funds in Uttar Pradesh**

**2140 Shri Syed Zafar Islam:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the details of funds released to Uttar Pradesh under various schemes of this Ministry in the last three years, year-wise;
- (b) whether the funds released for the same have been utilized under the respective schemes; and
- (c) if so, the details of the schemes under which the work has been completed or is near completion and if not, the reasons therefor?

#### **Fluctuation in price of edible oil**

**2141 # Smt. Chhaya Verma:**

**Shri Vishambhar Prasad Nishad:**

**Ch. Sukhram Singh Yadav:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the year-wise details of fluctuations in the prices of edible oils during the last five years;
- (b) the reasons due to which the price of edible oils shot up during Corona period;
- (c) whether the common man is able to consume sufficient quantity of edible oil in his daily meals, keeping in view such high prices of edible oils; and
- (d) the details of steps taken to make edible oil affordable for the common man?

### Implementation of ONORC scheme

2142 **Shri K.C. Ramamurthy:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- whether some States are still not implementing One Nation One Ration Card scheme despite request of the Ministry, if so, the reasons therefor;
- how the Ministry thinks of the recent directive of Supreme Court to complete the ONORC scheme by July 31, 2021;
- the name of States that have not implemented this scheme so far; and
- the details of concerns, if any, expressed by these States and how the Ministry is planning to address it?

### Stock of wheat and rice

2143 **Shri Naresh Gujral:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- the current stock of wheat and rice in the country; and
- the quantity of wheat and rice exported from the country in the last two years?

### Non-distribution of subsidised foodgrains

2144 # **Shri Vinay Dinu Tendulkar:**

**Dr. Ashok Bajpai:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- whether it is a fact that due to underlying problems many PDS beneficiaries, including registered below poverty line beneficiaries, are still not getting due subsidised foodgrains;
- if so, the details thereof, State-wise and UT-wise and Government's plan to improve and re-structure PDS to make it people friendly;
- the criteria to remove the names of illegal immigrants and original beneficiaries from the State portals along with the number of such beneficiaries with their respective States and whether any system is in place in this regard;
- if so, the details thereof; and
- if not, the reasons therefor?

### Implementation of PMGKAY by State Governments

2145 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- the number of States which implemented the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) for distribution of foodgrains and staples in the light of the COVID-19 pandemic, the details thereof;
- whether Government has received any request from the States for the issue of additional ration;
- if so, the details thereof, State-wise and the ration sanctioned by the Central Government; and
- the details of amount of foodgrains lifted and distributed by each State under PMGKAY?

### Modernization of CWC

2146 # **Shri Samir Oraon:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether Government has reviewed the schemes related to modernisation and asset monetization of the Central Warehousing Corporation (CWC), if so, the details thereof; and
- (b) whether Government has any plans to construct underground warehousing facilities, if so, the details thereof?

### Development of fishery and dairy industries in India

2147 **Dr. Sasmit Patra:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

the details of the development of fishery and dairy industries in India over the last five years, with data?

### Production and export of marine products

2148 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the production and export of marine products in the country during the last two years and the current year, year-wise and State-wise;
- (b) whether Government has noticed the decline in employment opportunities for fishermen and allied workers;
- (c) if so, the remedies likely to be taken by Government; and
- (d) the amount sanctioned during the last five years to Kerala from Fisheries and Aquaculture Infrastructure Development Fund (FIDF) through National Bank for Agriculture and Rural Development, National Cooperative Development Corporation and scheduled banks?

### Plan to sustain marine fisheries

2149 **Shri Sanjay Raut:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) whether Government has chalked out any action plan for sustaining the marine fisheries sector and increasing the seafood exports, particularly in the State of Maharashtra;
- (b) if so, the details thereof;
- (c) whether Government is considering to allocate additional funds to Marine Products Export Development Authority (MPEDA) for export promotion under Pradhan Mantri Matsya Sampada Yojana (PMMSY); and
- (d) if so, the details thereof?

### Schemes to develop animal husbandry and dairying

2150 **Shri Neeraj Shekhar:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the details of schemes being run for development and promotion of animal husbandry and dairying in the country as on date, State-wise;
- (b) the details of fund allocated, released and utilized for animal husbandry and dairying during 2020-21 and 2021-22 till date, scheme-wise, State-wise and year-wise; and

(c) the details of assistance provided to beneficiaries under Rashtriya Gokul Mission in Uttar Pradesh during 2020-21 and 2021-22 so far, district-wise and year-wise?

### **Information asymmetry among farmers**

2151 **Shri B. Lingaiah Yadav:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether a major challenge in the dairying and animal husbandry sector is information asymmetry among farmers and statistics indicate that small and marginal farmers have access to only 50-70 per cent of the resources that large and medium farmers have and also ensuring the presence of collectives in the form of cooperatives and milk unions play a significant role in development of this sector; and
- (b) if so, the details thereof and the steps being taken in this regard to solve such issues?

### **Action plan to promote dairy industry**

2152 # **Ms. Saroj Pandey:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government has prepared any action plan to promote the dairy industry, increase its production and to make it export oriented in last five years; and
- (b) if so, the pattern of this action plan and the increase in dairy production brought about by this action plan as compared to the past?

### **Action plan for fisheries at block level**

2153 # **Shri Ram Nath Thakur:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether any plan has been formulated at every block-level for fisheries;
- (b) whether there is a plan for fishing industry under which economic assistance is provided to fisherwomen/men for fisheries, if so, the number of such schemes, which have been implemented during the last five years, the details thereof; and
- (c) whether Government has any plan for imparting one-week training about fisheries at the block level?

### **GDP expenditure on fisheries, animal husbandry and dairy sector**

2154 **Shri Iranna Kadadi:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) the percentage of Gross Domestic Product (GDP) spent on animal husbandry, dairy and fisheries during the last four years, State-wise;
- (b) the details of the various schemes being implemented by Government for development of animal husbandry, dairy and poultry in various States during last three years and the current year, particularly in Karnataka;
- (c) whether Government has conducted any assessment regarding the working and performance of various schemes under animal husbandry, dairy and fisheries during the last three years and if so, the details thereof; and
- (d) whether Government has developed a central monitoring system to implement its schemes?

### **Cruelty towards animals**

2155 **Shri John Brittas:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government takes serious cognizance of the increasing incidents of cruelty toward animals including street dogs;
- (b) whether Government has taken steps to sensitize the general public regarding animal welfare; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **Proposal to promote livestock rearing**

2156 # **Dr. Ashok Bajpai:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government proposes to promote livestock based works in view of its target to double the agricultural income by 2022;
- (b) if so, whether Government is contemplating on providing special subsidy for it in order to encourage farmers to adopt the same; and
- (c) the details of the special scheme of Government to attract farmers towards fisheries, animal husbandry and dairying?

### **Setting up of Mega Food Park in North India**

2157 **Shri Vivek K. Tankha:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

whether the Ministry has any plan to have a Mega Food Park in North India, which is an industrial hub and a major source of agricultural produces?

### **Promotion of local cattle breeds**

2158 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government is focusing special attention to enhance the rearing of indigenous cattle breed including Ongole Bull and Ongole Cow under Rashtriya Gokul Mission;
- (b) if so, the details thereof;
- (c) whether Government has made any fund allocation for this purpose;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### **Revenue earned from MFPs**

2159 **Dr. C.M. Ramesh:**

Will the Minister of ***Food Processing Industries*** be pleased to state:

- (a) how many Mega Food Parks (MFPs) are in the country, State-wise and how many are under construction in different States, the details thereof; and
- (b) the revenue earned by Government from export of food processing items from these Parks, the details thereof for the last three years?

### Food processing projects sanctioned to Tamil Nadu

2160 **Dr. Anbumani Ramadoss:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) whether Government of India is aware of the present status of 8 food processing projects worth ₹ 220 crores sanctioned for Tamil Nadu last year; and
- (b) if so, the details thereof, district-wise?

### Underutilisation of funds including PMKSY

2161 **Dr. Vikas Mahatme:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) whether there exists a trend of underutilization of funds allocated to the Ministry including the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), if so, the reasons therefor;
- (b) the steps the Ministry plans to undertake in order to address the problem of unavailability of adequate eligible proposals for PMKSY; and
- (c) the steps undertaken by the Ministry to increase awareness about PMKSY?

### Setting up of small-scale food processing units at farm level

2162 **Shri Sambhaji Chhatrapati:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) whether Government proposes to encourage setting-up of small-scale food processing units at farm level taking note of abundant farm produce in a particular geographical region to ensure that the produce is not soiled but used elsewhere in packaged form in addition to mega food processing parks to help farmers and generate employment;
- (b) if so, the details thereof;
- (c) whether Government has identified the cereals, oilseeds, vegetables, fruits, etc. which could be processed and packaged at small-scale food processing units; and
- (d) if so, the details thereof?

### Funds allocated/granted under various food processing schemes

2163 **Shri Parimal Nathwani:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) the details of funds allocated/granted to Andhra Pradesh, Gujarat and Jharkhand under various food processing schemes during the last four years;
- (b) the details of funds released to Andhra Pradesh, Jharkhand and Gujarat under such schemes during the said period;
- (c) the details of funds yet to be released;
- (d) whether the fund released is sufficient to achieve the desired objectives; and
- (e) if not, the steps taken in this regard?

### Establishment of Mega Food Parks (MFPs)

2164 **Shri Iranna Kadadi:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) whether Government has decided to establish Mega Food Parks for the development and expansion of food processing industries;
- (b) if so, the number of food parks which have been established in the country till March, 2021; and

(c) the average capital investment made in these food parks and the quantum of foreign capital in this capital investment?

#### **Post-harvest losses in the Indian food processing sector**

2165 **Shri Derek O' Brien:**

Will the Minister of **Food Processing Industries** be pleased to state:

- (a) whether any steps are being taken to promote cold chain as an important enabler in minimizing post-harvest losses in the Indian food processing sector, if so, the details thereof;
- (b) whether any budget has been allocated and funds disbursed for the same so far; and
- (c) whether there is any data on multiplier effect in wastage of inputs like water and fertilizers?

#### **Divyangs in Panchayati Raj Institutions**

2166 **Shri Rakesh Sinha:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) how many Divyangs are part of Panchayati Raj Institutions and their Statewide classifications;
- (b) their classifications in three-tier institutions;
- (c) whether there is any arrangement /system for their reservation in Panchayati Raj Institutions; and
- (d) if so, the number of States providing reservation for them?

#### **Implementation of SVAMITVA and e-Panchayat programmes**

2167 **Dr. Sasmit Patra:**

Will the Minister of **Panchayati Raj** be pleased to state:

the details regarding effectiveness in the implementation of SVAMITVA and e-Panchayat programmes?

#### **Computerisation of Gram Panchayats**

2168 **Dr. Fauzia Khan:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the number of Gram Panchayats computerized in the country, State/Union Territory-wise;
- (b) the number of Gram Panchayats which are yet to be computerized, State/Union Territory-wise;
- (c) the reasons for slow progress in this regard; and
- (d) the steps taken to accelerate the pace of computerization of Gram Panchayats?

#### **Infrastructure facilities under various schemes to Panchayats**

2169 **Dr. C.M. Ramesh:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether Government is providing infrastructure facilities under various schemes to Panchayats all over the country, the details thereof; and
- (b) the steps taken by Government to modernize these Panchayats electronically, the amount allocated and spent so far during the last three years, the details thereof?

### Connectivity of Gram Panchayats

2170 **Shri V. Vijayasai Reddy:**

Will the Minister of **Panchayati Raj** be pleased to refer to answer to Starred Question 87 given in the Rajya Sabha on 11 February, 2019 and state:

- (a) whether Phase I target of covering one lakh Gram Panchayats has been achieved;
- (b) whether target of Gram Panchayats which had to be covered by March, 2019, has been achieved; and
- (c) if not, the reasons for delay and by when they are likely to be covered?

### Release of grants under various schemes

2171 # **Smt. Kanta Kardam:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the details of grants released under various schemes of the Ministry during each of the last three years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the details thereof along with the scheme-wise/year-wise/State-wise details of the grants released so far; and
- (d) the sector-wise details of utilisation of the said grant/expenditure made during the said period?

### Sustainable Development Goals in Annual Plans of States

2172 **Shri Y. S. Chowdary:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the details of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented in the country, particularly in Andhra Pradesh;
- (b) whether States have included Sustainable Development Goals in their Annual Plans, the details thereof; and
- (c) whether any impact assessment study has been made to evaluate the effectiveness of the scheme, if so, the details thereof?

### Release of grants to Jharkhand

2173 # **Shri Deepak Prakash:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the details of grants released to Jharkhand under various schemes of the Ministry during the last three years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the scheme-wise and year-wise details of the grants released so far; and
- (d) the sector-wise details of utilization of above grant/expenditure?

### Survey of rural land holdings under SVAMITVA scheme

2174 **Shri K.J. Alphon:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether Government has kept pace with surveying the rural land holdings in the last four months under the SVAMITVA scheme;
- (b) the measures taken by Government to ensure uniformity in the State revenue laws which are concerned with implementing SVAMITVA; and

(c) whether the grievance redressal mechanism is formulated to deal with property disputes arising out of marginal errors?

#### **ROB near Vikhroli railway station**

**2175 Dr. Subramanian Swamy:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that construction of a large Road Over Bridge (ROB) is in progress south of Vikhroli railway station on the Central Railway network in Mumbai;
- (b) the salient features of this project; and
- (c) by when is the project likely to be completed?

#### **ROB near Vidyavihar railway station**

**2176 Dr. Subramanian Swamy:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that there is a proposal to construct a Road Over Bridge (ROB) across the railway line near Vidyavihar railway station on the Central Railway suburban network in Mumbai;
- (b) the salient features of this project; and
- (c) by when is this project likely to be completed?

#### **Sponsoring studies on Railways in prestigious universities**

**2177 Shri Rakesh Sinha:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways requires a lot of research and development and whether Government would sponsor studies on various aspects of Railways in IITs and other prestigious universities;
- (b) whether it is a fact that Railways have poor business culture leading to deficit despite having huge land and monopoly;
- (c) whether Railways will solicit help from prestigious management institutions and universities for optimum utilisation of its services and monetisation of its land; and
- (d) if so, whether it involves academic institutions to study the conditions of platforms, revenue generated by the platforms and their social auditing?

#### **Lakhminia railway station**

**2178 Shri Rakesh Sinha:**

Will the Minister of **Railways** be pleased to state:

- (a) the annual revenue generated by Lakhminia railway station (Sonpur Division) in 2016-17, 2017-18, 2018-19 and 2019-20;
- (b) whether it is a fact that revenue generated by this station is higher than other neighbouring stations particularly in view of lesser number of trains stopping there;
- (c) how many trains stop at Lakhminia station;
- (d) whether it is also a fact that despite many passengers traveling and revenue received from Lakhminia there are very poor facilities at the station;
- (e) whether Government will take steps to increase facilities including opening of railway reservation counter for 8 hours; and
- (f) whether Government reassess the station's grade?

### Maintenance of railway lines

2179 # **Shri Surendra Singh Nagar:**

Will the Minister of **Railways** be pleased to state:

- (a) the kilometres of railway lines entrusted to the railway trackmen for maintenance;
- (b) the details of engineering code related to the maintenance of railway lines and whether the same is being followed by the engineering department;
- (c) the number of trackmen posted in Indian Railways at present along with their sanctioned strength and vacancies; and
- (d) whether it is a fact that due to huge shortage of trackmen and other staff to maintain railway lines, the maintenance of railway lines is not done properly in Indian Railways due to which the possibility of accident increases?

### Fare concession facility

2180 **Smt. Ambika Soni:**

Will the Minister of **Railways** be pleased to state:

- (a) whether fare concession facility, which had been earlier extended to a number of category of passengers including Senior Citizens, Divyangjans etc., has been withdrawn by the Railways;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the immediate steps taken by Government to restore such facilities at the earliest?

### Udhampur-Srinagar-Baramulla Rail Link Project (USBRL)

2181 **Smt. Ambika Soni:**

Will the Minister of **Railways** be pleased to state:

- (a) the current status of work on Udhampur-Srinagar-Baramulla Rail Link Project (USBRL);
- (b) the target date for completion of work on the project; and
- (c) the steps taken by Government for time bound completion of work on the project?

### Foot Over Bridges and Under Bridges

2182 **Shri Vaiko:**

**Shri M. Shanmugam:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of Foot Over Bridges (FOBs) and Under Bridges proposed to be constructed by Railways in the South Railway Zone, location-wise;
- (b) whether requests have come from State Government of Tamil Nadu or public representatives about construction of FOBs and Under Bridges in the last two years;
- (c) if so, the details thereof and the response of Government; and
- (d) whether any target has been fixed for completing the construction of all proposed FOBs and Under Bridges and if so, the details thereof?

### Developing Amritsar railway station into world class railway station

2183 **Shri Shwait Malik:**

Will the Minister of **Railways** be pleased to state:

- (a) by when the projects of developing Amritsar into world class railway station, which was authorized to Indian Railway Station Development Corporation Ltd. (IRSDC) in the year 2016, will start; and

- (b) if so, the reasons for the delay thereof; and
- (c) the proposed date for the completion of the project?

### **Yavatmal railway projects**

#### **2184 Shri Sanjay Raut:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that Government has sanctioned ₹1500 crore earlier in the year 2016 for converting the narrow gauge Yavatmal- Murtizapur-Achalpur railway line into broad gauge to run Shakuntala Express;
- (b) if so, the details thereof indicating the reasons for the delay;
- (c) the present status of the said project;
- (d) whether it is also a fact that the Ministry of Railways has made agreement with the State Government of Maharashtra for Achalpur-Murtizapur-Yavatmal and Pulgaon-Arvi line gauge conversion proposal to be shared 50:50; and
- (e) if so, the current status of the project?

### **Extension of Ispat Superfast Express and Durg-Puri Intercity Express**

#### **2185 Shri Sujeet Kumar:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the Railways demand for Extension of 12871/12872 Howrah – Titlagarh – Howrah Ispat Superfast Express up to Junagarh Road will be considered;
- (b) if so, the details thereof;
- (c) whether the Ministry of Railways will consider the demand for the extension of the Durg-Puri Intercity Express extension to Kesinga which is only 13 kilometres from Titlagarh will be considered; and
- (d) if so, the details thereof?

### **Track inspection in Railways**

#### **2186 Shri Elamaram Kareem:**

Will the Minister of **Railways** be pleased to state:

- (a) the methods being used by the Railways for track inspection and patrolling;
- (b) whether incidents of accidents and deaths of trackmen were reported during inspection, the reasons for such accidents and deaths;
- (c) whether there is any recommendation from the expert committee to abandon the manual track inspection practice and to introduce modern technological methods for the same, upto what extent these recommendations are implemented; and
- (d) whether it is a fact that most of the railway networks in the world are not using manual track inspection practice, by when Indian Railways is expected to shift from this outdated method?

### **Linking railways with ports in Gujarat**

#### **2187 # Shri Narhari Amin:**

Will the Minister of **Railways** be pleased to state:

whether there is any action plan to link the railways with ports and if so, the arrangements made for connecting the railway network with ports in Gujarat?

### Local trains operated as express trains

2188 # **Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that local trains are being operated as express trains and passengers are being charged much more fare for that;
- (b) the number of trains being operated as express trains;
- (c) the concessional tickets which have been abolished; and
- (d) by when Government proposes to restore concessional tickets?

### Applications invited for recruitment in Railways

2189 # **Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

**Ch. Sukhram Singh Yadav:**

Will the Minister of **Railways** be pleased to state:

- (a) the areas for which Railways have invited applications for new recruitment/appointments during the last five years;
- (b) the number of recruitment boards not giving appointment letters to the candidates even after completing all the formalities; and
- (c) the number of recruitment processes that are currently in operation and since when they have been started?

### Closed railway routes due to Corona pandemic

2190 # **Shri Shaktisinh Gohil:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of train routes which are closed as on 1st June, 2021 due to Corona pandemic;
- (b) the details of trains currently unoperational; and
- (c) by when these trains will become operational again?

### Delay in railway projects

2191 **Dr. Vikas Mahatme:**

Will the Minister of **Railways** be pleased to state:

- (a) whether major railway projects have been delayed in the last two years, the details thereof;
- (b) if so, the time estimation for completion of these projects;
- (c) whether the Ministry is planning to utilise a percentage of allocated funds to speed up the delayed projects as the Union Budget has given a significant boost to infrastructure development; and
- (d) if so, the details thereof?

### Kisan Trains

2192 **Shri T.G. Venkatesh:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the Kisan Trains introduced to ferry agricultural produce like fruits and vegetables from one place to another as announced in the Budget Speech have been

working to the satisfaction of the objectives;

(b) if so, the status and the details thereof; and

(c) whether any such trains are being introduced in the State of Andhra Pradesh, if so, the details thereof?

### **Increasing speed of trains**

2193 **Shri Parimal Nathwani:**

Will the Minister of **Railways** be pleased to state:

(a) whether Government has increased the speed of some trains during the last three years;

(b) if so, the details thereof;

(c) whether the railway tracks are capable enough to manage the increased speed of trains and if so, the details thereof; and

(d) the steps taken by Government to improve the railway tracks keeping in view the increased speed of trains?

### **Replacing pantry cars with AC coaches in trains**

2194 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Railways** be pleased to state:

(a) whether Government is doing away with pantry cars from over 300 plus trains and replacing them with AC 3-tier coaches and if so, the reasons therefor;

(b) whether Government is also discontinuing the linen service to beef up its revenue;

(c) whether Government is aware that delinking pantry cars would adversely affect livelihoods of the people engaged in rail catering business for years; and

(d) the details of the trains undergoing such replacement, State-wise?

### **Electrification of railway lines**

2195 **Smt. Jharna Das Baidya:**

Will the Minister of **Railways** be pleased to state:

(a) the total length of railway lines which are electrified and which are yet to be electrified in the country, zone-wise and section-wise;

(b) the details of the present status of ongoing electrification works in the country, zone-wise and section-wise; and

(c) the steps taken by Government to expedite the completion of the said ongoing railway line electrification in the country?

### **Petitions against Railway Recruitment Board notifications**

2196 **Dr. V. Sivadasan:**

**Shri Elamaram Kareem:**

Will the Minister of **Railways** be pleased to state:

(a) whether petitions have been filed in courts challenging the notifications issued by the Railway Recruitment Boards in 2018 and 2019 with respect to reservations for candidates with disabilities;

(b) if so, when were these cases filed and the details thereof;

(c) whether the Railways have filed affidavits in these cases;

(d) if so, when; and

(e) the current status of these cases?

### Track doubling in Kerala

2197 **Dr. V. Sivadasan:**

Will the Minister of **Railways** be pleased to state:

- (a) the progress in the track doubling work in Kerala;
- (b) whether the construction is going as per the schedule; and
- (c) if not, the reasons for the delay?

### Installation of CCTV Cameras at railway stations under Nirbhaya Fund

2198 **Shri P. Wilson:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of number of railway stations or other places chosen to install CCTV cameras for women safety across the country under Nirbhaya Fund, State/UT-wise;
- (b) the details of the funds allocated/sanctioned for the said project, State/UTs-wise, especially in Tamil Nadu, district-wise;
- (c) whether it is a fact that there is delay in installation of CCTV Cameras at railway stations and in other places and whether investigation is conducted regarding reasons for delay; and
- (d) if so, the details thereof and the reasons for delay in implementation of the above project?

### Ongoing railway projects in Bihar

2199 **Shri Satish Chandra Dubey:**

Will the Minister of **Railways** be pleased to state:

- (a) the present status of various ongoing railway projects in Bihar;
- (b) the steps taken by the Railways to complete the said projects in a time bound manner;
- (c) whether Government of Bihar has proposed to bear some cost of the said projects for their timely completion;
- (d) if so, the details thereof; and
- (e) the reaction of the Railways thereto?

### Retired railway security guards

2200 # **Shri P. Bhattacharya:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of railway security guards who have retired from Northern Railway from 1st January, 2020 to 30th April, 2020;
- (b) whether it is a fact that railway security employees have not been given the benefit of pension and gratuity for one year due to which they are facing huge financial crisis;
- (c) if so, the reasons therefor; and
- (d) by when the benefit of pension and gratuity would be provided to them?

### Solar plants in railway stations

2201 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of railway stations assessed and identified on the basis of technical feasibility and viability in Andhra Pradesh for setting up solar plants, district-wise;
- (b) the action taken on identified stations to set up solar plants/panels;

- (c) whether Railways is involving private players for providing solar plants/panels at stations; and  
 (d) if so, the details thereof?

### **Construction of ROB over the river Pachin**

2202 **Shri Nabam Rebia:**

Will the Minister of **Railways** be pleased to state:

- (a) whether there was any proposal to construct a Road Over Bridge (ROB) on the river Pachin connecting Naharlagun railway station from Lekhi village under Harmuti-Itanagar new line project;  
 (b) whether the Ministry of Railways has received any correspondence from the Government of Arunachal Pradesh on this proposal; and  
 (c) if so, the details thereof?

### **Requests received for underpass and flyovers**

2203 **Shri Ripun Bora:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that Government has received ample requests for underpass and/or flyover to replace railway crossings in the country;  
 (b) if so, the State-wise total demand and the DPRs made since 2018 to June 2021;  
 (c) their present status; and  
 (d) the details of proposals of underpass/flyover projects and DPRs made for Assam since 2018 and the status therein?

### **Special trains run during Corona crisis**

2204 # **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Railways** be pleased to state:

- (a) whether some special trains were run by Government by stopping the operation of normal trains during the Corona crisis, if so, the details thereof; and  
 (b) whether any time-line has been fixed by Government for smooth running of the cancelled trains, if so, the details thereof?

### **Railway works entrusted to contractual hands**

2205 # **Ch. Sukhram Singh Yadav:**

**Smt. Chhaya Verma:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of work that have been entrusted to contractual/private hands by the Railways during the last five years;  
 (b) the works of Railways that are being proposed to be handed over to private hands; and  
 (c) whether it is a fact that Railways is making limited number of permanent appointments for the work being handed over to private hands?

### **Complaint or enquiry helplines**

2206 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that various complaint or enquiry helplines have been closed that

were meant to address the inconvenience caused to complainants during rail travel; and  
 (b) if so, the steps taken to resolve complaints and enquiry quickly during train journey and the extent to which they are effective?

### **Status of PMAY-G**

**2207 Dr. Sasmit Patra:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the details of number of houses constructed under Pradhan Mantri Awaas Yojana (Gramin) (PMAY-G) over the last five years in a State-wise and year-wise manner; and
- (b) whether any irregularities were found across the country with regard to PMAY-G, State-wise details thereof?

### **Delay in construction of roads in Uttar Pradesh under PMGSY**

**2208 # Shri Surendra Singh Nagar:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether it is a fact that the road construction work under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttar Pradesh is not being done as per the stipulated timeline, if so, the reasons therefor;
- (b) the steps taken by Central Government to remove those hurdles and the details of outcome of the action taken in this regard;
- (c) the number of roads earmarked under the said scheme during the last three years and the current year; and
- (d) the district-wise details of the projects earmarked under the said scheme?

### **Steps to boost the rural economy**

**2209 Shri Sujeet Kumar:**

Will the Minister of *Rural Development* be pleased to state:

the steps which have been/are being taken by Government to boost the rural economy that is badly hit by COVID-19 pandemic?

### **Impetus for success of SAGY**

**2210 Shri Sujeet Kumar:**

Will the Minister of *Rural Development* be pleased to state:

the steps that have been taken by Government to give impetus to the efforts of Hon'ble MPs for the successful implementation of the Saansad Adarsh Gram Yojana (SAGY) in their adopted Gram Panchayats?

### **Differently-abled persons in MGNREGA**

**2211 Shri Elamaram Kareem:**

**Dr. V. Sivadasan:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the number of job applicants registered under MGNREGA, State-wise, who are differently-abled persons, during the period April 1, 2021 to April 30, 2021;
- (b) the number of applicants with disabilities who were provided jobs and the total number of days for which they were engaged, State-wise;
- (c) whether MGNREGA guidelines provide for any relaxations in the nature of work given to

Persons with Disabilities; and  
(d) if so, its nature thereof?

### **Funds for construction of houses under PMAY-G**

**2212 Shri Neeraj Shekhar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of number of houses constructed during 2020-21 under Pradhan Mantri Awaas Yojana (Gramin) (PMAY-G), State-wise and district-wise in case of Uttar Pradesh;
- (b) the details of funds allocated, released and utilised under PMAY-G during 2020-21, State-wise; and
- (c) the details of funds allocated and released till 31 July, 2021 under PMAY-G during 2021-22, State-wise?

### **Payment dispute between exporters**

**2213 Dr. Subramanian Swamy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether the Ministry is aware of the supply of School Uniform Material by M/s. Varcheswi Marketing Agencies (VMA) to M/s Lanka Salu Sala Ltd (LSS);
- (b) whether it is a fact that there is a dispute now regarding the payment from the Sri Lankan party to the Indian exporter;
- (c) whether it is also a fact that the Indian Government has raised the issue with Sri Lankan Government; and
- (d) what is the response and how does India plan to settle the issue in the interest of Indian exporters?

### **Strengthening of Vigilance and Monitoring Committees**

**2214 # Dr. Kirodi Lal Meena:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Vigilance and Monitoring Committees (VMCs), constituted at the district level to monitor the implementation of centrally sponsored schemes, have been under review in recent years;
- (b) if so, the results thereof;
- (c) whether Government has received representations from various sections to strengthen the Vigilance and Monitoring Committees and to provide them with statutory powers; and
- (d) if so, the details thereof and the steps taken by Government to strengthen and empower the Vigilance and Monitoring Committees?

### **Length of roads constructed under PMGSY in Rajasthan**

**2215 # Shri Rajendra Gehlot:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the States for which budget allocation has been made in the second phase of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the total length of roads in kilometers to be constructed;
- (b) the length of roads, in kilometers, constructed under the above scheme in Rajasthan and the expenditure made thereon; and
- (c) the status of progress of other roads proposed under the scheme in Rajasthan and the details of the proposed pending roads?

### **Provision for repair and maintenance of roads under PMGSY**

**2216 Shri Sambhaji Chhatrapati:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether PMGSY also contains provision for repair and maintenance of roads laid under the scheme since most of those laid in the beginning are in very poor condition;
- (b) if so, the details thereof;
- (c) whether the roads connecting the fields could also be made fair-weathered under the scheme for easy movement of tractors and other farming equipment; and
- (d) if so, the details thereof along with the funds allocated under the scheme during 2021-22 to each of the States?

### **Achievements made under DAY-NRLM**

**2217 Shri G.C. Chandrashekhar:**

Will the Minister of *Rural Development* be pleased to state:

- (a) whether Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) is one of the flagship programmes of the Central Government to alleviate rural poverty, if so, the details thereof;
- (b) whether DAY-NRLM seeks to mobilize about nine crore households into Self Help Groups (SHGs) and link them to sustainable livelihood opportunities, if so, the achievements made in this regard so far;
- (c) whether Government has allocated funds to States/UTs under DAY-NRLM since its inception, if so, the details thereof, the expenditure incurred thereon, year-wise, State-wise; and
- (d) the steps taken for the upliftment of rural poor women?

### **Rural connectivity projects in Bihar**

**2218 Prof. Manoj Kumar Jha:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the rural connectivity projects sanctioned in Bihar in the last five years including but not limited to works sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the rural connectivity projects completed by the Ministry in Bihar in the last five years;
- (c) whether rural connectivity projects sanctioned in the last five years in Bihar have not yet been completed; and
- (d) if so, the details thereof and the reasons therefor?

### **e-transfer of MGNREGA wages**

**2219 Prof. Manoj Kumar Jha:**

Will the Minister of *Rural Development* be pleased to state:

- (a) the status of the project to implement the e-transfer of MGNREGA wages;
- (b) how the Ministry intends to e-transfer wages to MGNREGA workers who do not hold any active bank/post-office account;
- (c) whether any problems are being faced by the Ministry in its implementation;
- (d) if so, the details thereof; and
- (e) whether Government is planning to increase the number of mandays as well as enhance the wages?

### Construction of roads under PMGSY in Goa

2220 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of budget allocated for the construction of total length of roads and the details of the area in the year 2021-22 under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the district-wise and road-wise details of the allocation made in 2021-22;
- (c) the details of the length of allocated road construction work;
- (d) the progress made towards road construction in Goa and the number of projects proposed; and
- (e) if so, the details thereof and if not, the reasons therefor?

### Construction of houses under PMAY-G in Assam

2221 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the total number of houses constructed under Pradhan Mantri Awaas Yojana (Gramin) (PMAY-G) in Assam during the last five years, district-wise;
- (b) the funds spent under PMAY-G in Assam during the last five years, district-wise; and
- (c) the total number of households left in Assam to be covered under PMAY-G and whether Government would be able to achieve the goal of "Housing for All" by 2022 as targeted, especially in the North-East States including Assam?

### Construction of roads under PMGSY in Assam

2222 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of roads constructed, along with their length, under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Assam during the last five years, district-wise;
- (b) the funds spent in Assam under PMGSY in Assam during the last five years, district-wise;
- (c) the details of villages yet to be connected with roads in Assam; and
- (d) by when all the villages in Assam would be connected with roads?

### Proposed changes in MGNREGA

2223 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of **Rural Development** be pleased to state:

- (a) how many people have benefitted under MGNREGA since April, 2020, the details thereof, State and gender-wise along with new enrolments;
- (b) whether there has been an increase in enrolment in rural areas during and after pandemic, the details thereof;
- (c) the expenditure incurred from start of pandemic till now, the details on usage of MGNREGA budgetary allocation for last two years, State-wise;
- (d) whether States have proposed changes in the scheme for its improvement and efficient implementation; and
- (e) if so, the details thereof and feasibility of proposed changes?

### Women participation in MGNREGA

2224 **Shri Derek O' Brien:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the womendays generated under MGNREGA have increased in the previous three years, the details thereof;
- (b) whether the Ministry acknowledges that women workers may have additional needs from a workplace with respect to sanitation, safety, childcare, etc., the details thereof;
- (c) whether the Ministry has taken any steps to address these needs of women workers employed under MGNREGA; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Access to Community Investment Support Fund

2225 **Shri Subhash Chandra Singh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the status of the distribution and access to Community Investment Support Fund (CISF) to the Self Help Groups (SHGs); and
- (b) whether a mechanism has been set up to monitor the disbursal, utilization and repayment of the community funds?

### Deletion of job cards

2226 **Shri Subhash Chandra Singh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the Centre has installed a monitoring mechanism to ensure that job cards are not illegally deleted by administrators who are pressured to meet 100 per cent Direct Benefit Transfer (DBT) implementation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

### Worksite in every village under MGNREGA

2227 **Dr. Narendra Jadhav:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether MGNREGA programme expansion was able to meet the surge in demand in districts that account for a large share of out-migrants, State-wise and district-wise details thereof;
- (b) whether Government plans to set up a worksite in every village where people may come and enrol instead of the cumbersome application process, if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government plans on expanding the list of permissible works, details thereof;
- (e) if not, reasons therefor;
- (f) whether Government plans on hiring more gram rozgar sevaks (employment assistants), if so, details thereof; and
- (g) if not, reasons therefor?

### Allocation and sanction of funds under PMGSY in Karnataka

2228 **Dr. L. Hanumanthaiah:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of funds sanctioned and utilised under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Karnataka in the last five years;
- (b) the number of kilometres of road approved and constructed under the said scheme in last five years;
- (c) whether PMGSY has helped the rise of socio-economic conditions and development of road connectivity in rural India; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **Funds for SAGY**

2229 **Ch. Sukhram Singh Yadav:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of funds allocated, released and utilized for Saansad Adarsh Gram Yojana (SAGY) since its inception till date, State-wise;
- (b) the details of Adarsh Grams developed so far, State-wise; and
- (c) the details of names of fully developed Adarsh Grams in Uttar Pradesh as on date, district-wise, with particular reference to Varanasi?

#### **Startup ecosystem for rural and tribal entrepreneurs**

2230 **Shri Vivek K. Tankha:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

the initiative of Government to ensure that the benefits of the startup ecosystem are not restricted to businesses in bigger cities but also accessible to young entrepreneurs in rural/tribal pockets, like the Chambal region of Madhya Pradesh, Bundelkhaand in Uttar Pradesh or any other States?

#### **Skill training of youth and labour**

2231 **Shri Vivek K. Tankha:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) whether there are any measures to estimate the number of youth who may require skill training due to unforeseen unemployment in the COVID-19 pandemic;
- (b) whether there are any plans to launch skill trainings for the afore-mentioned youth;
- (c) whether there are any plans for youth and the labour who may require skill development/training in small cities so that they cannot travel for employment to metro cities during this unforeseen COVID-19 pandemic; and
- (d) if so, the details thereof?

#### **Changing skill development post COVID situation**

2232 **Shri Vaiko:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) the steps being taken by Government to ensure that people get proper skill training in the midst of COVID-19 pandemic;
- (b) whether Government has any data on as to how many people trained, so far, under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), are currently employed in the country, Tamil Nadu in particular;
- (c) if so, the details thereof;
- (d) the steps being taken to ensure employability of people trained under PMKVY; and (e) the manner in which Government proposes to change the skill development in the post

COVID situation?

### **Skill Development Centres in Telangana**

2233 **Dr. Banda Prakash:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of Skill Development Centres established in Telangana to promote skill development programme and the number of persons trained under PMKVY in Telangana since the inception of scheme, till date, district/year-wise;
- (b) the details of achievements made as a result of skill training being imparted in private institutions under skill development schemes; and
- (c) the details of the amount spent so far on skill development of the youth out of the total funds allocated to other States, including Telangana, so far since the inception of the scheme along with details of funds allocated for the year 2020-21?

### **Skill Development Centres in Gujarat**

2234 # **Shri Narhari Amin:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of Skill Development Centres operational in the country;
- (b) the number of such Skill Development Centres operational in Gujarat therefrom;
- (c) the number of people who have been provided training by these Centres; and
- (d) the number of beneficiaries who have been provided assistance by Government for their startups?

### **Employment under Skill India Mission/Skill development programmes**

2235 # **Smt. Kanta Kardam:**

**Shri Naresh Gujral:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of persons who have got training under Skill India Mission/ Skill development programmes run by Government in the last three years, year-wise details thereof;
- (b) the number of such trained persons who have got employment during the last three years;
- (c) whether Government proposes to formulate any concrete action plan for the people who have been unsuccessful in getting employment; and
- (d) if so, the State-wise details thereof?

### **Kaushal Vikas Kendras in Andhra Pradesh**

2236 **Shri Y. S. Chowdary:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether it is a fact that under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), unemployed youth are being trained for skill development;
- (b) the number of Kaushal Vikas Kendras running in Andhra Pradesh in each district;
- (c) the type of technical skill development facilities available to the youth; and
- (d) whether any job opportunities are provided to these trainees after the training, the details thereof?

**SANKALP programme**

2237 **Dr. Ameer Yajnik:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- a) the detailed outcome of SANKALP programme by Government since its launch on 19th January, 2018;
- b) how many institutions have been strengthened through this programme to improve the short-term training, qualitatively and quantitatively;
- c) whether SANKALP programme impacted on reducing rate of unemployment; and
- d) if so, the details thereof?

**Performance of skill development initiative schemes**

2238 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the details of each of the skill development initiative schemes being implemented by the Ministry;
- (b) the year-wise and scheme-wise performance of each of such schemes during the last three years;
- (c) whether it is a fact that the Ministry has recently decided to revamp all skill development schemes; and
- (d) if so, the details thereof and the reasons therefor?

**Digitalization in revamped training programmes**

2239 **Shri K.J. Alphons:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the measures Government has taken in recognizing the growing importance of remote working and increased digitalization in the revamped training programmes;
- (b) how is Government planning to increase the placement percentage of the currently enrolled candidates; and
- (c) the steps that have been taken by Government to end the artificial separation between education and skills?

**Skilling of youth living below poverty line**

2240 # **Dr. Ashok Bajpai:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has formulated any action plan to make youth living below poverty line skilled and to prepare them as per the demand of working sector;  
(b) if so, the plan-wise details thereof;  
(c) whether Government has conducted any survey in this regard, if so, the details thereof;  
and  
(d) the number of institutions in Uttar Pradesh which have been providing training in skill development, the details thereof?

New Delhi  
The 30th July, 2021  
08 Sarvana, 1943 (Saka)

Desh Deepak Verma,  
Secretary-General.

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